GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:1785 ANSWERED ON:05.03.2015 LIFT IRRIGATION Khuba Shri Bhagwanth;Nayak Shri B.V.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of the districts which suffered drought in the last three years, State-wise;
- (b) whether the farmers of drought affected regions are being encouraged to adopt minor irrigation including lift irrigation for irrigation purposes; and
- (c) if so, the details thereof including the action plan proposed to fund the minor irrigation, State-wise?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a) State-wise details of districts declared drought affected during the years 2012-13, 2013-14 and 2014-15 are given at Annexure.
- (b)&(c) The water resources projects including minor and lift irrigation projects are planned, funded and executed by the respective State Governments themse- lives as per their own resources and priorities. In order to supplement the efforts of the State Governments, Govt. of India provides the technical and financial assistance to State Governments to encou- rage sustainable development and efficient management of water resources through various schemes and pro- grammes such as Accelerated Irrigation Benefits Pro- gramme (AIBP). In case of minor irrigation schemes, the central assistance (grant) to States is provided to the projects in special category States/areas of North-Eastern Region, hilly States (Himachal Pradesh, Jammu & Kashmir and Uttarakhand), undivided Koraput, Bolangir and Kalahandi (KBK) districts of Odisha and other projects benefitting tribal areas, drought prone areas, Desert Development Programme (DDP) areas and left wing extremism affected areas in non-special category States. The central assistance is provided in the form of grant which is 90% and 75% of the total cost of the project in special category States and non-special category States respectively.